

**IN THE HIGH COURT FOR THE STATE OF TELANGANA
AT HYDERABAD
(Special Original Jurisdiction)**

**THURSDAY, THE ELEVENTH DAY OF JUNE
TWO THOUSAND AND TWENTY SIX**

PRESENT

**THE HONOURABLE THE CHIEF JUSTICE APARESH KUMAR SINGH
AND
THE HONOURABLE SRI JUSTICE G.M. MOHIUDDIN**

**I.A.NO.4 OF 2026
IN
WRIT PETITION NO: 5467 OF 2026**

Between:

Rotodyne Engineering Services Pvt Ltd, 9-10, 2nd Floor, Rotodyne House, Annapurna Enclave, Chandanagar, Rangareddy, Telangana- 500050 Represented by its Managing Director, Shri K. Madhusudhana Reddy, S/o. Shri K Sami Reddy, Aged about 58 Years, R/o Plot No. 9 and 10, Annapurna Enclave, Chandanagar, Hyderabad

...PETITIONER

AND

1. The Assistant Commissioner of Central Tax, Gachibowli CGST Division, Ranga Reddy CGST Commissionerate 10-3-301-303, 4th Floor, Serene Heights, Humayun Nagar Masab Tank, Hyderabad-500028
2. The Superintendent of Central Tax, Chandanagar CGST Range, Ranga Reddy Commissionerate, 10-3-301-303, 4th Floor, Serene Heights, Humayun Nagar, Masab Tank, Hyderabad - 500 028
3. Assistant Commissioner of Central tax, Circle-VIII, Audit-I Commissionerate, H. No. 3-4-118/1, 1st floor, Elegant Maharaja, Ramanthapur, Hyderabad - 500 013
4. M/s. NTPC Limited, Represented by its Senior Manager Finance TC-33/V-1, NTPC Limited, Vibhuti Khand, Gomati Nagar, Lucknow, Uttarpradesh-226010
5. Union of India, Ministry of Finance, Represented by its Secretary, North Block, New Delhi -110 001

...RESPONDENTS

Petition under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to direct the writ petition to be listed under the caption -"For Being Mentioned" in order. to specifically provide for revocation of the recovery proceedings initiated by the Respondent No. 1 and/or

Counsel for the Petitioner: Sri. SRI P. VENKATA PRASAD, REPRESENTING, M/s. P. V. PRASAD ASSOCIATES

Counsel for the Respondent Nos. 1 to 3: SRI DOMINIC FERNANDES (SENIOR STANDING COUNSEL FOR CBIC)

Counsel for the Respondent No. 4 : SRI B. SHIVA TEJA, REPRESENTING SRI Ch. SIDDHARTH SARMA, ADVOCATE

Counsel for the Respondent No. 5 : SRI N. BHUJANGA RAO, DEPUTY SOLICITOR GENERAL OF INDIA

The Court made the following: ORDER

Mr. P. Venkata Prasad, learned counsel representing M/s. P.V. Prasad Associates, appears for the petitioner.

Mr. Dominic Fernands, learned Senior Standing Counsel for the Central Board of Indirect Taxes and Customs (CBIT), appears for respondent Nos. 1 to 3.

Learned counsel for the petitioner, on instructions, submits that the interlocutory application for certain modifications in the order dated 24-02-2026 has been rendered infructuous as the attachment has been revoked during the pendency of two weeks' period granted for preferring the statutory appeal. The appeal has also been preferred.

In view of the above subsequent event, the interlocutory application is disposed of.

**SD/- AHMED ABDULLA KHAN
ASSISTANT REGISTRAR**

//TRUE COPY//

SECTION OFFICER

To,

- 1. The Assistant Commissioner of Central Tax, Gachibowli CGST Division, Ranga Reddy CGST Commissionerate 10-3-301-303, 4th Floor, Serene Heights, Humayun Nagar Masab Tank, Hyderabad-500028**
- 2. The Superintendent of Central Tax, Chandanagar CGST Range, Ranga Reddy Commissionerate, 10-3-301-303, 4th Floor, Serene Heights, Humayun Nagar, Masab Tank, Hyderabad - 500 028**
- 3. Assistant Commissioner of Central tax, Circle-VIII, Audit-I Commissionerate, H. No. 3-4-118/1, 1st floor, Elegant Maharaja, Ramanthapur, Hyderabad - 500 013**
- 4. M/s. NTPC Limited, Represented by its Senior Manager Finance TC-33/V-1, NTPC Limited, Vibhuti Khand, Gomati Nagar, Lucknow, Uttarpradesh-226010**
- 5. Union of India, Ministry of Finance, Represented by its Secretary, North Block, New Delhi -110 001**

6. One CC to M/S P V PRASAD ASSOCIATES, Advocate [OPUC]
7. One CC to SRI DOMINIC FERNANDES (senior standing counsel for CBIC) Advocate [OPUC]
8. One CC to SRI Ch. SIDDARTHA SARMA, Advocate [OPUC]
9. One CC to SRI N. BHUJANGA RAO, DEPUTY SOLICITOR GENERA OF INDIA, Advocate [OPUC]
10. Two CD Copies

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HIGH COURT

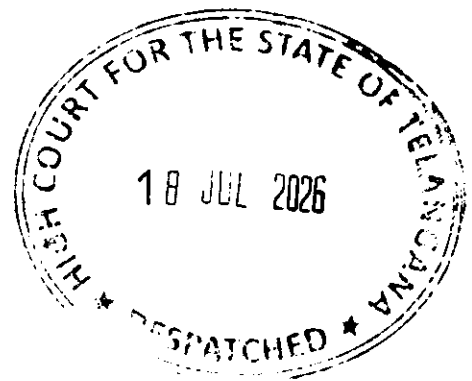
DATED: 11/06/2026

ORDER

I.A. NO. 4 OF 2026

IN

WP.No.5467 of 2026



DISPOSING OF THE I.A NO. 4 OF 2026

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